

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 72 (ND)/2016

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
4.12.2017**

**NAME OF THE COMPANY: Satish Kumar Pawa & Ors. Vs. M/s Divine
Infracon Pvt. Ltd. & Ors.**

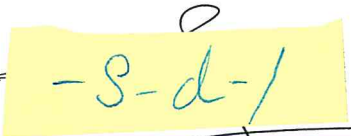
SECTION OF THE COMPANIES ACT: 397/398

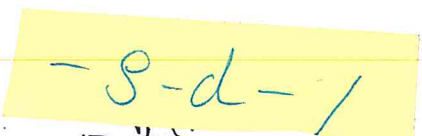
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Rakesh Kumar & Mr. P.K. Sachdeva, Advocates for the Petitioner

ORDER

Re-notified to 18.12.2017.


(S. K. Mohapatra)
Member (T)


(R. VARDHARAJAN)
Member (J)